

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 3054/2002
MA 2603/2002

(2)

New Delhi this the 25th day of November, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.A.T.Rizvi, Member (A)

1. Constable Radhey Shyam
No.1238/NW (NW 2246/ NW)
Under Suspension presently
posted in District Police
Line Ashok Vihar, Delhi
S/o Shri Dhan Singh,
R/O H.No.475, Rly Colony,
Azad Pur, Delhi.
2. Constable Rakesh Kumar
No.1433/NW (Now 2245/NW) under
Suspension, presently posted in
District Police Line, Ashok Vihar,
Delhi S/o Shri Ram Pratap,
R/O H.No.66, Sector-F, R.K.Puram,
New Delhi.

..Applicants

(By Advocate Shri Arvind Singh)

VERSUS

1. Union of India through
Commissioner of Police, Delhi
through: Deputy Commissioner
of Police, North-West District,
Delhi at Ashok Vihar Police Stn.,
Delhi.
2. Inspector Arun Kumar,
through Deputy Commissioner of Police,
North West District at Police Stn.,
Ashok Vihar, Delhi.

..Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J))

After hearing the learned counsel for some time, when
it was pointed out that relief sprayed for in Para 8 do not
include certain orders issued by the respondents which
according to learned counsel, he has impugned, ¹³ he seeks
permission to withdraw the OA. OA is dismissed as
withdrawn.

S.A.T.Rizvi
(S.A.T.Rizvi)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman (J)